

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (e). The question presumably refers to Cotton Textiles. A statement giving the required information is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 59.]

Employment Exchange

707. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that registration for some posts has been stopped in the Employment Exchanges; and

(b) if so, the reasons therefor?

The Minister of Labour and Employment and Planning (Shri Nanda): (a) No.

(b). Does not arise.

Trade with Tibet

708. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state what is India's present volume of trade with Tibet?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) A statement giving figures of trade between India and Tibet during 1957-58 (April-October) is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 60]. Figures for later months are not yet available.

Tea Production

709. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of tea produced in each of the hilly districts of Punjab from 1950 to 1957, year-wise;

(b) the acreage of land in which tea was grown in each district in each of the above years; &

(c) the number of tea plantations and tea factories which worked in each district in each of the above years; and

(d) the number of tea plantations and tea factories owned by the foreigners in each district separately at present?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (c). It is reported that tea is grown in the Punjab State only in the Kangra District. A statement showing the quantity of tea produced, acreage under tea and number of tea plantations in Kangra during the years 1950 to 1957 is placed on the Table of the House. [See Appendix III, annexure No 61]. As regards factories no year-wise information is available but according to the Excise authorities there are 39 establishments operated by power.

(d) Nil, according to the records maintained by the Tea Board.

C.P.W.D.

710. Shri Easwara Iyer: Will the Minister of Works, Housing and Supply be pleased to refer to the statement made in the Lok Sabha on the 14th August, 1957 regarding conversion of certain categories of workcharged staff of Central Public Works Department into regular establishment and state:

(a) whether they have since been transferred to the regular establishment; and

(b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b). A committee of officers has been appointed to implement the decisions regarding workcharged staff of the Central Public Works Department announced by me in the House on the 14th August 1957.

Various service conditions like counting of past service, pension benefits, carrying over of past leave etc.,